

C. A. T. Bench, Jaipur

Date of Order	Orders
<u>19.12.2001</u> None present for the applicant. Mr. D.K. Swamy, Prising Counsel for Mr. Bhanwar Bagra; Counsel for the respondents. May be listed for admission on 19.12.2001. <i>[Signature]</i> A. P. NAGRATH ADMINISTRATIVE MEMBER <i>[Signature]</i> (S. K. AGARWAL) JUDICIAL MEMBER <u>19/12/01</u> D. B. not formed today. Be listed before D. B. on <u>26/02/02</u> <i>[Signature]</i> Dy. Registrar C.A.T. Jaipur Bench <u>26/2/2002</u> D. B. not formed today. Be listed before D. B. on <u>17.4.2002</u> <i>[Signature]</i> Dy. Registrar C.A.T. Jaipur Bench	
<u>17/4/02</u> copy sent to 80/505 at 505 dated <u>24/4</u>	Mr. Shiv Kumar, Counsel for applicant. He prays that he may be permitted to withdraw this OR. Permission granted. The OR stands dismissed as withdrawn. <i>[Signature]</i> A. P. NAGRATH ADMINISTRATIVE MEMBER <i>[Signature]</i> (O. P. GARG) VICE CHAIRMAN